(b) The Sub-Committee has submitted its report to the Council and the finalization of the Report by the full Council is expected by the end of April, 2010. Depending upon the recommendations of the Press Council of India based on the report of the Sub-Committee, appropriate action will be taken.

Conflict between Doordarshan and SIS Live

2511. SHRI M.V. MYSURA REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that there was a conflict between Doordarshan and SIS Live for telecasting the Commonwealth Games 2010;
 - (b) what was the price originally agreed to pay to SIS Live;
- (c) whether it is also a fact that SIS Live threatened to back out from the mutually agreed terms;
 - (d) if so, the details of (a) and (c) above and the reasons therefor;
 - (e) whether SIS Live has demanded Rs. 250 crores more; and
 - (f) if so, the reasons for paying Rs. 250 crores more to SIS Live?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) No, Sir.

- (b) The contract was signed on a contract price of Rs. 246 crore which was based on total evaluated cost from the accepted financial bid and after negotiations with the entity.
 - (c) to (f) Not applicable.

Wages of AIR Reporters

2512. SHRI P. RAJEEVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the reporters of AIR who are working on contract basis, are drawing very meager amount as monthly wages; and
 - (b) if so, the steps taken by the Ministry to change the pathetic condition of these workers?